

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ

**LOK SABHA**  
**UNSTARRED QUESTION NO.3250**  
TO BE ANSWERED ON 15/03/2018

**Training Programme for Members of PRIs**

3250. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has proposed training programs for the members of Panchayati Raj Institutions in the country;
- (b) if so, the details thereof;
- (c) whether the Government has noted the achievements made by Kerala Institute of Local Administration (KILA) on training of the members of Panchayati Raj Institutions;
- (d) whether the State Government of Kerala requested the Union Government to provide any Central assistance for the infrastructure development of KILA; and
- (e) if so, the details thereof and the decision taken thereon?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ**  
**(SHRI PARSHOTTAM RUPALA)**

- (a) & (b) The Ministry of Panchayati Raj, under the scheme of Capacity Building- Panchayat Sashaktikaran Abhiyan (CB-PSA) and the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), has provided assistance to the States/ UTs for capacity building of members of Panchayats and its functionaries and other stakeholders of Panchayati Raj Institutions (PRIs) to enable them to perform their mandated functions of planning and implementation of development programmes in an effective and efficient manner. Further, the restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) as appraised by Expenditure Finance Committee (EFC) for implementation in the next financial year envisages assistance to States for strengthening the capacities of the Panchayati Raj Institutions with special focus on the 50,000 Gram Panchayats (GPs) covered by Mission Antyodaya and GPs falling in the areas of 115 Aspirational Districts identified by NITI Aayog.
- (c) Yes Sir.
- (d) No such proposal has been submitted by Government of Kerala.
- (e) Does not arise.